

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 4361/2014

JITENDER KUMAR SHUKLA

Petitioner(s)

VERSUS

THE STATE OF U.P.& ORS.

Respondent(s)

(with office report)

WITH

SLP(Cr1) No. 9851/2014

(With appln.(s) for exemption from filing O.T. and Office Report)

Date : 29/03/2016 This petition was called on for hearing today.

For Petitioner(s) Mr.Bishnu Prasad Tiwari,Adv.
Dr. Kailash Chand,Adv.

Mr. Gaurav Dhingra,Adv.

For Respondent(s)

Mr. E. C. Agrawala,Adv.

Ms. Garima Prashad,Adv.

UPON hearing the counsel the Court made the following

O R D E R

SLP(Cr1) No. 9851/2014

The office report indicates that service is deemed as complete on the respondents, but no one has entered appearance on their behalf. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

SLP(Cr)No.4361/2014

Ld.counsel for the petitioner has failed to file the spare copy of the petition for the service of notice to the unserved

respondent No.1 in spite of last chance granted. Therefore, the matter shall be processed for listing before the Hon'ble Judge in Chambers for further future directions. Await orders and list thereafter.

(M V RAMESH)
Registrar

SB